

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 10**  
**CA(CAA)-90(PB)/2019**

**IN THE MATTER OF:**

Titanium Imports and Exports Pvt. Ltd. and  
Shalimar Corp Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 14.06.2019**

**Coram:**

**SH. R. VARADHARAJAN,**  
**HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner(s):-

Mr. Kartikeya Goel, Adv.

**ORDER**

Q <sup>Submissions</sup> Arguments heard. Order reserved.

Sd/

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

Sd/

**(R. VARADHARAJAN)**  
**MEMBER (JUDICIAL)**

14.06.2019  
Aarti Makker